NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

25

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA - MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 37/HDB/2016				
COMPANY PETITION/APPLICATION NO.	CP No. 27/2009				
ORDER					
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Pvt Ltd				
NAME OF THE PETITIONER(S) Heard Shri S. Chidambaram, learne	Mr. Arun Kumar Kedia & (02) Ors d PCS, for the Petitioner and Shri				
NAME ON THIN ACTION OF THE COURSE	One Stee Shtikti I Shrind Visitries 10t Ltd & (03)				
Gokhale for Respondents- 1 to 4.	Ors				
UNDER SECTION	397/398				

The learned Counsel for the Respondent submits that under Counsel for Petitioner's Senior Counsel he would file written arguments.

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Both the counsels are permitted			
18.12/2017 along with Soft co basing on the written argument	oies, and the	matter will be decided	4
basing on the written argument	5.		

Counsel for Respondent(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	N. Madhardan Hapselentry for Nellind G. Gokhale.	Convolter Ritoria	normagamassadhusudan@ Yahod. Com 9848121TIL	Den
	Seshu			

ORDER

Heard Shri S. Chidambaram, learned PCS, for the Petitioner and Shri N. Madhusudan, learned counsel, representing Shri Milind G. Gokhale for Respondents- 1 to 4.

The learned Counsel for the Respondent submits that under instructions of Senior Counsel he would file written arguments.

Both the counsels are permitted to file written arguments on or before 18.12.2017 along with Soft copies, and the matter will be decided basing on the written arguments.

MEMBER (Tech)

MEMBER (Judl)